

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON – DOMESTIC VIOLENCE AND
OFFENCES AGAINST WOMEN***

DATE:- 27.01.2018

VENUE: INDORE

PROGRAMME

10.00 am to 10.15 am	Inaugural session – By Shri Rajeev Kumar Shrivastava, District and Sessions Judge, Indore & Officers of the Academy
10.15 am to 11.00 am	General Introduction to the Protection of Women from Domestic Violence Act, 2005 and Rules with specific reference to jurisdiction and procedure in application of section 12 of the Act of 2005 – By Smt. Sangeeta Yadav, Faculty Member (Jr.-I), MPSJA
11.00 am to 11.15 pm	<u>TEA BREAK</u>
11.15 am to 12.00 pm	Kinds of orders to ensure the rights of women under the Act – By Ms. Swati Bajaj, OSD, MPSJA
12.00 pm to 1.00 pm	Enforcement of Court's order and offences under the Act and Role of Magistrate under the Act – By Smt. Sangeeta Yadav, Faculty Member (Jr.-I), MPSJA
1.00 pm to 1.45 pm	<u>LUNCH BREAK</u>
1.45 pm to 2.30 pm	Salient features of Dowry Prohibition Act and offence u/s 498-A IPC – By Ms. Swati Bajaj, OSD, MPSJA
2.30 pm to 3.15 pm	Proceedings u/s 125 Cr.P.C. – By Smt. Surabhi Mishra, I Addl. Principal Judge, Family Court, Indore
3.15 am to 3.30 pm	<u>TEA BREAK</u>
3.30 pm to 4.00 pm	Role of Protection Officers and other agencies Presented by Shri Pradeep Soni, I AJ to I Civil Judge Class-II, Harda Moderated by- Smt. Sangeeta Yadav, Faculty Member (Jr.-I), MPSJA
4.00 pm to 4.30 pm	Valedictory session –By Shri Rajeev Kumar Shrivastava, District and Sessions Judge, Indore & Officers of the Academy
4.30 pm	<u>HIGH TEA</u> •

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The topics and timings of the period may be changed as per exigencies.
(3) Participants are advised to keep their Mobile Phones switched off.

DIRECTOR IN-CHARGE